

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 371 OF 2018 &  
IA NO. 734 OF 2018**

**Dated: 22<sup>nd</sup> February, 2019**

**In the matter of:**

**Madhya Pradesh Power Management Co. Ltd.**

**...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors.**

**...Respondent(s)**

**ORDER**

The Bench could not assemble today.

As agreed by both the parties, list the matter on **27.03.2019.**

**Court Master/PS**